

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs**  
**Civil Secretariat Jammu/Srinagar**

Subject:- Retirement of Officers/officials from the Government Service on superannuation.

**Government Order No:- 2094 - JK(LD) of 2020.**  
**Dated :- 09 - 12 - 2020.**

In terms of Article 285 of the Jammu and Kashmir Civil Service Regulations, Volume -I, the names of the following officers/Officials are notified who have to retire on superannuation on the dates indicated against each:-

S.No	Name of the Officers/Officials	Date of Birth	Date of Retirement
1.	Mr. Ali Mohammad Rawat, Additional Secretary of the Erstwhile, J&K, Legislative Council	15-02-1961	28-02-2021
2.	Mr. Khurshheed Ahmad, Marshal of the Erstwhile, J&K, Legislative Council	24-02-1961	28-02-2021
3.	Mr. Bansi Lal Pandita, Under Secretary of the Erstwhile, J&K, Legislative Council	15-03-1961	31-03-2021
4.	Mr. Mohammad Hanief, Under Secretary of the Erstwhile, J&K, Legislative Council	05-03-1961	31-03-2021
5.	Mtr. Amina Bano, Special Assistant of the Erstwhile, J&K, Legislative Council	15-04-1961	30-04-2021
6.	Mr. Ali Mohammad Dar, Additional Secretary of the Erstwhile, J&K, Legislative Council	04-08-1961	31-08-2021
7.	Mr. Suram Singh Watch & Ward Officer of the Erstwhile, J&K, Legislative Council	15-10-1961	31-10-2021
8.	Mr. Sansar Chand Personal Assistant of the Erstwhile, J&K, Legislative Council	14-11-1961	30-11-2021

By order of the Government of Jammu and Kashmir


Sd/-  
(Achal Sethi)  
Secretary to Government,  
Department of Law, Justice and Parliamentary  
Affairs

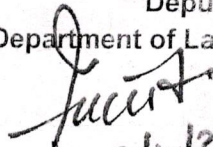
No: - LD(PAB)2020/Retire/Notfi./Council.

Dated:- 09 - 12 - 2020.

Copy to the:-

1. Principal Accountant General, J&K, Jammu/Srinagar for information.
2. Commr/Secretary to Government, General Administration Department. This is with reference to his O.M. No. GAD(Ser) Genl/146/2020-I dated 01-12-2020.
3. Director Estates, J&K, Jammu/Srinagar for information.
4. Director, Finance Department of Law, Justice and Parliamentary Affairs.
5. Concerned Officers/Officials for information.
6. Government Order file.
7. File concerned.

  
9/12  
Deputy Legal Remembrancer,  
Department of Law, Justice and Parliamentary Affairs

  
09/12/2020